



**Income Tax Department**  
Government of India

# **Central Board of Direct Taxes, e-Filing Project**

## **AY 2022-23 - ITR 4 - Schema Change Document**

**Version 1.1**  
**1<sup>st</sup> January 2023**

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## Document Revision List

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**Document Name:** 'ITR 4 Schema Changes for AY 2022-23'

Version Number: 1.1

### Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.1	01 January, 2023	Refer Section 2.1	5
1.0	04 April, 2022	Initial Release	NA

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## 1. Purpose

The purpose of this document is to track the changes done in ITR 4 Schema post first release.

## 2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2022-23.

### 2.1 Schema changes as on 01<sup>st</sup> January 2023 to the Original Schema released on 04<sup>th</sup> April, 2022

**Table 1: 01 January 2023 Changes**

S.N	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	ReturnFileSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR4	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR4	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form